

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/7110/A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Mr K. Adani Loli,
Jt. Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, 7th December, 2018.

Sub:- Earned Leave.

Ref:- Your note dated 06.12.2018.

Sir,

With reference to the above, I am directed to inform you that, the prayer for Earned leave of Smti. Khesheli Chishi, Principal District and Sessions Judge, Kohima, for 5(five) days w.e.f. 17.12.2018 to 21.12.2018, has been granted.

Smti Chishi may be informed accordingly.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

